

ITEM NO.2

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 32757/2009

M/S MEKASTER TELEMATICS LTD.

Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS. & INV. CORP. LD. & ORS.

Respondent(s)

(with appln. (s) for directions and exemption from filing O.T.)

Date : 18/02/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rajesh Srivastava, Adv.

For Respondent(s)

Mr. Ajay Sharma, Adv.

Mr. Abhay Prakash Sahay, Adv.

Mr. Himanshu Shekhar, Adv.

Mr. Sandeep Singh, Adv.

Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Registry shall issue the notice for paper publication in respect
of the respondent No.5 with utmost dispatch.

List the matter again on 08.04.2016.

(M V RAMESH)
Registrar

